

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)**

Item No. 230
(IB)-244(ND)2017
CA/235/2019, CA/246/2019

IN THE MATTER OF:

M/s. Indian Bank ... **Applicant/Petitioner**

Versus

M/s. Athena Demwe Power Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 22.12.2020

CORAM:

**SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT**

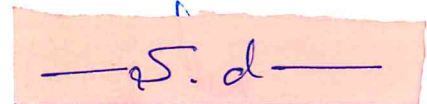
**SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

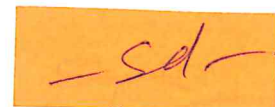
Mr. Brijesh Kumar Tamber for Indian Bank, COC Member
Sr Advocate Arun Kathpalia, Adv Medha Sachdev, Adv Deeksha Gupta and
Adv. Avinash Mathewsfor NECL

ORDER

List on 3rd February, 2021.



**(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT**



**(L.N. GUPTA)
MEMBER (TECHNICAL)**